

Annexure-4

Name of the Corporate Debtor: Abhijeet Infrastructure Ltd

Date of commencement of CIRP: 05.02.2025

List of creditors as on: 22.09.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Baroda (e Vijaya Bank)	09-May-25	3,83,63,41,032	3,83,63,41,032	Unsecured	Yes	No	5.03%	-	-	-	-	Please refer note 1
2	Central Bank of India	19-May-25	6,58,78,78,812	6,58,78,78,812	Unsecured	Yes	No	8.64%	-	-	-	-	Please refer note 2
3	Alchemist Asset Reconstruction Co Ltd - — assignee of Axis Bank, State Bank of Hyderabad, Bank of Maharashtra, UCO Bank	16-Jun-25	24,11,40,78,496	24,11,40,78,496	Unsecured	Yes	No	31.62%	-	-	-	-	Please refer note 1
4	State Bank of India (Incl e-SBM)	03-Jul-25	5,51,55,60,424	5,51,55,60,424	Unsecured	Yes	No	7.23%	-	-	-	-	Please refer note 1
5	State Bank of India (Incl e-SBM)	23-Jul-25	4,57,15,47,561	4,57,15,47,561	Unsecured	Yes	No	5.99%	-	-	-	-	Please refer note 2
6	State Bank of India	23-Jul-25	89,55,22,327	89,55,22,327	Unsecured	Yes	No	1.17%	-	-	-	-	Please refer note 3
7	Punjab National Bank	31-Jul-25	14,71,34,80,192	14,71,34,80,192	Unsecured	Yes	No	19.29%	-	-	-	-	Please refer note 4
TOTAL			60,23,44,08,844	60,23,44,08,844		-	-	78.97%	-	-	-	-	

Notes

- The claims have been filed by Alchemist Asset Reconstruction Co Ltd (AARC), State Bank of India (Including claim of erstwhile State Bank of Mysore) and Bank of Baroda (e Vijaya Bank) on account of amount in respect to the Corporate Guarantee issued by Corporate Debtor to Abhijeet MADC Nagpur Energy Private Limited. (AMNEPL) and is based on further details/clarifications sought from the creditors
- The claim has been filed by Central Bank of India and State Bank (Including claim of erstwhile State Bank of Mysore) of India on account of amount in respect of the Corporate Guarantee issued by Corporate Debtor to Abhijeet Projects Ltd (now Pathbreaking Projects Limited).
- The claim has been filed by State Bank of India on account of amount in respect of the Corporate Guarantee issued by Corporate Debtor to Abhijeet Toll Road (Karnataka) Ltd.
- The claim has been filed by Punjab National Bank in respect of indemnity and agreement dated 16 February 2013 issued by Corporate Debtor (pursuant to Board Resolution dated 11 February 2013) to Jas Infrastructure and Power Ltd and subsequently invoked through the creditors' demand notice dated 19 January 2016